

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 142/2019
In
O.A. No. 4197/2018**

This the 26th day of August, 2019

**Hon'ble Ms. Jasmine Ahmed, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Sh. Subhash, aged about 64 Years (**Senior Citizen**)
S/o Atar Singh Retired Drawing Teacher,
Govt. Boys Senior Secondary School,
Old Seemapuri, Delhi.
R/o C-51, 52, Market Mishrawali, Gali,
Old Seemapuri, Delhi
(Through: Party in Person)

...Applicant

VERSUS

1. Sh. Vijay Kumar Dev,
Chief Secretary,
Govt. of NCT of Delhi,
New Sectt., I.P. Estate,
New Delhi – 110002
2. Sh. Sanjay Goel,
Director of Education,
Directorate of Education,
GNCT of Delhi, Old Sectt.,
Delhi-110054.

... Respondents

(By Advocate: Sh. R.K. Sharma)

ORDER (Oral)**Hon'ble Ms. Jasmine Ahmed:**

Heard the applicant in person.

2. An order was passed by this Tribunal on 13.11.2018, directing the respondents to consider the Annexure A/1 representation dated 24.08.2018 of the applicant and to pass appropriate reasoned and speaking order within 90 days from the date of receipt of a copy of that order. In pursuance of that order, the respondents passed a detailed order on 24.04.2019 to the applicant.

3. Accordingly, we feel that the order of this Tribunal has been complied with. Hence, this Contempt Petition is closed. Notices are discharged.

(Aradhana Johri)
Member (A)

(Jasmine Ahmed)
Member (J)

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